GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO.3389 TO BE ANSWERED ON THE 04THAUGUST, 2017/ SHRAVANA13, 1939 (SAKA)

VERIFICATION OF CASTE CERTIFICATE IN BANK JOBS

QUESTION

3389:SHRI LAXMI NARAYAN YADAVAND SHRI RAM TAHAL CHOUDHARY:

Will the Minister of FINANCE be pleased to state:

- (a) the process for verifying the authenticity of caste certificates submitted by the candidates to the banks under Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) reservation;
- (b) the details of the monitoring mechanism in place for this purpose in the banks;
- (c) the number of fake certificates of SCs, STs and OBCs identified by this monitoring mechanism in the scheduled commercial banks during the last three years, bank-wise; and
- (d) the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b) The banks send the Caste Certificate of the candidates belonging to Scheduled Caste (SC), Scheduled Tribe (ST) and Other Backward Class (OBC) category at the stage of joining as well as in case of any complaint to issuing authority i.e. District Magistrate/Additional District Magistrates etc. for verification. The Caste Certificate are also verified through the Caste Scrutiny Committee of the State Government.
- (c) The bank-wise details of fake certificate of SCs/STs/OBCs as identified by the monitoring mechanism during last three years is given at Annexure.
- (d) The Department of Financial Services (DFS) has issued from time to time, instructions based on the guidelines/instructions of Department of Personnel and Training (DoP&T) to all Public Sector Banks for taking action against the employees who have been appointed in Reserved Category on the basis of False/Bogus Caste Certificate.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No.3389 for 04.08.2017 showing the number of fake certificates of SCs, STs and OBCs identified by the Monitoring mechanism in the Public Sector Banks during the last three years

1	Andhra Bank	0	0	0	0	1	0	0	1	0
2	Canara Bank	0	0	0	0	1	0	0	0	0
3	Indian Overseas Bank	0	0	0	0	0	1	0	0	0
4	Syndicate Bank	0	0	0	0	0	0	2	0	0
5	Vijaya Bank	0	0	1	0	0	1	0	0	0
6	State Bank of India	0	0	0	0	1	0	0	0	0
	Total	0	0	1	0	3	2	2	1	0

S. No.	Name of Organizations	2015		2016			2017			
		SC	ST	OBC	sc	ST	OBC	SC	ST	OBC